

BUSINESS ADVISORY COMMITTEE

Fifty-eighth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 1st December, 1960.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-

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| (1) | The Tripura Excise Law<br>(Repeal) Bill, 1960.   | 1 hour.  |
|     | <u>(Consideration and passing)</u>   |          |
| (2) | The Maternity Benefit Bill,<br>1960.   | 3 hours. |
|     | <u>(Reference to Select Committee)</u>   |          |
| (3) | The British Statutes<br>(Application to India)<br>Repeal Bill, 1960, as<br>passed by Rajya Sabha.        | 1 hour.  |
|     | <u>(Consideration and passing)</u>   |          |
| (4) | Discussion and voting on the<br>Demands for Grants in respect<br>of the Budget (General) for<br>1960-61. | 3 hours. |
| (5) | Discussion and voting on the<br>Demand for Grant in respect<br>of the Budget (Railways) for<br>1960-61.  | 1 hour.  |
| (6) | Government Resolution regarding<br>Report of Railway Convention<br>Committee.                            | 5 hours. |

NEW DELHI,

The 1st December, 1960.

M. ANANTHASAYANAM AYYANGAR,

S P E A K E R